



**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

**Hearing by Video Conferencing**

**O.A. No.060/00677/2020**

Chandigarh, this the 25<sup>th</sup> of September, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)  
HON'BLE MS. AJANTA DAYALAN, MEMBER (A)**

Jagpreet Singh, Deputy Manager (Accounts) NSIC Limited,  
Branch Office, Ludhiana – 141001.

**....Applicant**

(BY: Mr. Arun Sharma, Advocate for Mr. Karamjit Sharma,  
Advocate)

**Versus**

1. Union of India through Ministry of Micro, Small and Medium Enterprises, Room No. 356-A, Udyog Bhawan, Rafi Marg, New Delhi – 110011
2. The National Small Industries Corporations Limited, NSIC Bhawan, Okhla Industrial Estate, New Delhi – 110020.
3. Review Committee The National Small Industries Corporations Limited, NSIC Bhawan, Okhla Industrial Estate, New Delhi- 110020.

**... .Respondents**

**O R D E R(Oral)**

**SANJEEV KAUSHIK, MEMBER (J):**

1. The present O.A. has been filed by the applicant seeking issuance of a direction to the respondents to consider and decide the Review Petition filed by him.
2. Heard.



3. Learned counsel submitted that the applicant submitted a Review Petition dated 03.10.2017 (Annexure A-2) against the Appellate Order but the same has not been decided till date. Therefore, he prays that the Reviewing Authority be directed to consider and decide the same within a time bound manner.
4. Considering that a limited prayer, as noticed above, has been made by the applicant, we dispose of the O.A, by directing the Reviewing Authority that if the Review Petition dated 03.10.2017 (Annexure A-2) of the applicant has not already decided, the same be considered and decided, in accordance with Rules, Regulations and law, within a period of three months from the date of receipt of a copy of this order and the order so passed be duly communicated to the applicant. If the indicated Review Petition has already been decided, a copy of order passed thereon be communicated to the applicant. No costs.

**(AJANTA DAYALAN)**  
**MEMBER (A)**

**(SANJEEV KAUSHIK)**  
**Member (J)**

Place: Chandigarh  
Dated: 25.09.2020

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